## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.12.2016 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.236/252/HDB/2017
NAME OF THE COMPANY	Harini Resorts & Properties Pvt Ltd
NAME OF THE PETITIONER(S)	Madhusudhan Reddy Gajjala
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

## **Counsel for Petitioner(s):**

N	ame of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARE	SH KUMBR SANGEM	Adocum	9000666072	for

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard, Shri. Naresh Kumar Sangam, learned counsel for the petitioner. Learned counsel for the petitioner submits that the company is facing various litigations and approvals/ sanctions of various authorities are still pending/ in progress. ROC report also received.

Orders reserved.

Member (Technical)

Member (Judicial)